

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 20**

**IA 68/2024**

**CP/277(MB)2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES:      UNION OF INDIA V/s GITANJALI GEMS  
LIMITED & ORS

Section 222, 241(1) & 242(4) of the Companies Act, 2013

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**ORDER**

**IA 68/2024**

1. Mr. Shyam Kapadia, Ld. Counsel for the Applicant present. Mr. Aditya Sikka, Ld. Counsel for Respondent/Union of India present.
2. Ld. Counsel for the Respondent submits that in pursuant to the earlier order, copy of additional affidavit was served yesterday, therefore he seeks some to pursue the same and have necessary instructions from the Union. Time granted.
3. List this matter for further consideration on **26.07.2024**.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

/NP/

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**